NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 240/16	TP 91/17	For Compliance	433(e)	Star Agri Finance Ltd. Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL) + SIGNATURE

NO. & PHONE NUMBER REPRESENTATION TO WHOM

No representation for petitioner. Petitioner is called, absent. Counsel for petitioner is also absent.

The provisions of I&B Code is not complied. The time for compliance has also expired by 15.07.2017. Time was extended for compliance, but the petitioner did not care to comply the relevant provisions of I&B Code. Therefore, the matter stands abated.

In the result, the petition is dismissed as abated.

MEMBER (J)

MEMBER (T)